

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 03.07.2020**

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
<b>HEARING</b>	<b>ARGUMENTS</b>
1) O.S 636/2016	11) O.S 1126/2014
2) O.S 98/2020	12) O.S 1346/2015
<b>ARGUMENTS</b>	13) O.S 514/2016
3) O.S 544/2005	14) O.S 516/2016
4) O.S 1544/2006	15) O.S 518/2016
5) O.S 2312/2007	16) O.S 732/2016
6) O.S 1120/2009	17) O.S 1028/2016
7) O.S 102/2010	18) O.S 1258/2016
8) O.S 1134/2012	19) O.S 346/2017
9) O.S 272/2013	20) O.S 964/2017
10) O.S 1328/2013	

S/d.  
IInd Additional Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka.